

DIVISION BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.13/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ABB INDIA LTD V/S DEE CONTROL & ELECTRIC PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rohit Shukla & Sh. Mishal Vij, Advs. : *For the Operational Creditor*

Sh. Aman Kumar Dwivedi, Adv. : *For the Corporate Debtor*

ORDER

- 1. At the joint request made by both the Ld. Counsels representing the parties,
the matter is adjourned for further hearing on 02nd August, 2024.**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

15th July, 2024

*Pushpendra Kumar
(Private Secretary)*